

TMT (INDIA) LIMITED

("TIL"/ "TARGET COMPANY"/ "TC")

(Corporate Identification No. L99999TG1976PLC002002)

Registered Office: 1st Floor, Punnaiah Plaza, Road No.2, Banjara Hills, Hyderabad, Telangana-500 034;

Phone No.: +91-7093294949; Email id: cstmtindia@gmail.com; Website: www.tmtindia.in

Open offer for acquisition of 12,87,988 Equity Shares of Rs. 10/- each representing 26.00% of the equity and voting share capital of the Target Company by Yoga Builders Private Limited (Acquirer-1), Scaffold Properties Private Limited (Acquirer-2) and M/s. MDK Properties and Estates Private Limited (formerly known as MK Profinlease Private Limited) (Acquirer-3) (Acquirer-1, Acquirer-2 and Acquirer-3 hereinafter collectively referred to as the "Acquirers").

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition); Mana Telangana - Hyderabad Daily (Telugu edition) on 27th April, 2026

- Name of the Target Company : TMT (India) Limited
- Name of the Acquirers : Yoga Builders Private Limited (Acquirer-1), Scaffold Properties Private Limited (Acquirer-2) and M/s. MDK Properties and Estates Private Limited (formerly known as MK Profinlease Private Limited) (Acquirer-3)
- Name of the Manager to the offer : Navigant Corporate Advisors Limited
- Name of the Register to the offer : Venture Capital & Corporate Investments Private Limited
- Offer details
 - Date of Opening of the Offer : Wednesday, 08th July, 2026
 - Date of the Closing of the offer : Tuesday, 21st July, 2026
- Date of Payment of Consideration (Actual) : 27th July, 2026
- Details of the Acquisition :

Sr No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 10.00 per Equity Share		Rs. 10.00 per Equity Share	
7.2.	Aggregate number of Shares tendered	12,87,988		7,63,090	
7.3.	Aggregate number of Shares accepted	12,87,988		7,62,990	
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 1,28,79,880		Rs. 76,29,900	
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares acquired by way of Share Purchase Agreement (SPA) ● Number ● % Fully Diluted Equity Share Capital	26,16,210 (52.81%)		26,16,210 (52.81%)	
7.7.	Shares Acquired by way of Open offer ● Number ● % Fully Diluted Equity Share Capital	12,87,988 (26.00%)		7,62,990 (15.40%)	
7.8.	Shares Acquired after detailed Public Statement ● Number of Shares acquired ● Price of the shares acquired ● % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post offer Shareholding of Acquirers ● Number ● % Fully Diluted Equity Share Capital	39,04,198 (78.81%)		33,79,200 (68.21%)	
7.10.	Pre and Post Offer Shareholding of Public Shareholders (except selling shareholder) ● Number ● % Fully Diluted Equity Share Capital	Pre-Offer	Post Offer	Pre-Offer	Post Offer
		23,37,590 (47.18%)	10,49,602 (21.19%)	23,37,590 (47.18%)	15,74,600 (31.79%)

Note: Pursuant to this Offer, the Acquirers shall become the Promoters of the Target Company. The existing promoter and promoter group shall cease to be the promoter and promoter group of the Target Company and shall be reclassified as public category shareholders in accordance with Regulation 31A(10) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations.

- The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
- A copy of this Post Offer Advertisement will be available on the website of SEBI.
- Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 24.06.2026.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS



NAVIGANT CORPORATE ADVISORS LIMITED

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SEBI Registration No: INM000012243 Contact person: Mr. Sarthak Vijlani